

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 88-89/2015

SHAHROZ ALI & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 120511/2017 - EXEMPTION FROM FILING O.T. AND IA No. 9032/2014 - EXEMPTION FROM SURRENDERING WITHIN TIME)

Date : 12-06-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
(VACATION BENCH)

For Appellant(s) Mr. Arvind Kumar Gupta, AOR

For Respondent(s) Mr. Rajat Singh, AOR
Mr. Sarthak Chandra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

On the request of learned counsel for the
appellants, list these appeals in the month of August,
2024.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)
COURT MASTER

